

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3963
ANSWERED ON:05.09.2012
NEW COLLEGES
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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken/proposes to take any steps for opening of new colleges in the educationally backward States/districts of the country including Bihar;
- (b) if so, the details thereof;
- (c) the number of colleges likely to be opened in minority dominated districts;
- (d) whether the Government has set any time limit in this regard; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) & (b): Yes, Sir. The Centrally Sponsored Scheme (CSS) to establish one Model Degree College in each of the identified 374 Educationally Backward Districts (EBDs) of the country was launched in 2010. Under the Scheme, the share of capital expenditure between the Central and State Governments is in the ratio of 1:2, limited to Rs.2.67 crore for the establishment of each college. For Special Category States, the ratio is 1:1, limited to Rs.4 crore for each college. Land is provided free of cost by the State Governments. The balance amount of the capital cost, and the recurring cost of running these new colleges is to be met by the concerned State Governments. The total capital cost for each college is between Rs.4 to Rs.8 crores. Colleges established on or after 1st January, 2008 in the EBDs are also eligible to be covered under the Scheme. A clear Memorandum of Understanding (MoU) is signed with each State Government before release of funds. 25 such districts are in the State of Bihar.
- (c) 62 districts, out of 374 identified districts, have been the ones identified as Minority Concentration Districts (MCDs) as identified by Ministry of Minority Affairs. According to the University Grants Commission, 12 proposals for setting up of Model Degree Colleges in Minority Concentration Districts (9 in Assam, 1 each in Arunachal Pradesh, Jammu & Kashmir & Uttar Pradesh) have been approved.
- (d) No, Sir. These Model Degree Colleges are set up by the State Governments having territorial jurisdiction.
- (e) Does not arise.